

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1391 of 2019

IN THE MATTER OF:

Nayan N Raheja

...Appellant

Vs

Catalyst Trusteeship Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Ms. Manmeet Kaur and Mr. Raghuveer Kapur, Advocates.

For Respondent: Mr. Arun Kathpalia and Mr. Ratin Rai, Sr. Advocates with Mr. Atul Sharma, Ms. Arveena Sharma and Mr. Kamal Gupta, Advocates.

ORDER

20.01.2020: Due to paucity of time, the matter could not be taken up. Post the case 'for admission (after notice)' on **4th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk